

Statement of Immovable Property Return for the year 2010 (as on 01.01.2011)

1. Name of Officer (in full) and service M. A. KHAN YUSUF 2. Cadre J.L.S.

3. Present post held : J.S. & L.S.

4. Present Pay Rs 61590/-

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name of Property, Housing lands and other buildings	Cost of construction/ Acquisition (and year when purchased) including of land in case of house	Present value *	If not in own name, state in whose name held & his/her relationship to the Govt. servant	How acquired, whether purchase, lease*, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from the property	Remarks
① Khairatpur N. P.O./P.S. - Khairatpur N. DIST - KHAFI-V.P.	2 A Residential House and some agricultural land.	3 - N.A. -	4 Not known	5 Jointly owned by all three brothers.	6 Intended	7 Shared by my two brothers as I do not derive any benefit from such Properties	8 My share of 1/3rd of the property is already submitted.
② Noida Sector-82 (V.P.)	C-56 Pocket-VII type-C	B. 17 Lakhs (Approx.)	Not known	owned (myself)	Under financial Scheme of CGEB	Residence only	High Copy of statement dated 3.2.2009 already submitted.

Signature :
Name :
Designation :
Date :

M. A. Khan Yusuf
(M. A. Khan Yusuf)
J.S. & L.S.
14-06-2011

Note : Please read the notes overleaf before filling up the Form.